

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-165/2014/5364/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Debasish Bhattacharjee,
Principal Judge, Family Court,
Nalbari.

Dated Guwahati, the 2nd August, 2022.

Sub:- **Casual leave along with permission to leave station.**

Ref:- Your letter No. FC.NAL/08/2019/649 dtd. 30.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.08.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 06.08.2022 till the morning of 10.08.2022**, as prayed for. The Counsellor, Family Court, Nalbari and in her absence, the Chief Judicial Magistrate, Nalbari shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-165/2014/ 5365-5366 /A, dated , 02-08-2022
Copy to:

1. The Chief Judicial Magistrate, Nalbari.
2. ✓ The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)